

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 324

IA-5785/2023 IA-2658/2022 IA-174/2023 IA-2627/2021

In

IB-892(ND)/2020

IN THE MATTER OF:

KNL Driveline Parts Pvt. Ltd

.....APPLICANT/PETITIONER

Vs

SPM Automotive Components Pvt. Ltd.

.....RESPONDENT

SECTION

U/s 9 of IBC, 2016

Order delivered on 16.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Adv Puja Chaurasia

For the Respondent : Mr. Anand Shankar Jha, Adv. Mr. Arpit Gupta, Adv.

Mr. Sachin Mintri, Adv. Mr. Abhilekh Tiwari, Adv.

Respondent No. 3, in IA/2627/2021

Ms. Prachi Johri, Advocate.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **09.05.2024**.

Sd/-

(Court Officer)